

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1106

ANSWERED ON:15.11.2010

ROADS DAMAGED DUE TO RAINS

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the rural roads are badly damaged due to recent rains in various parts of the country:
- (b) if so, whether the Government has any data in this regard:
- (c) if so, the details thereof, State-wise; and
- (d) the steps taken by the Government to re-built the same and the funds allocated for the same, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (c): Data on damage caused to rural roads due to recent rains in various parts of the country is not maintained by the Ministry of Rural Development.

(d): PMGSY is a one-time Central Government intervention to release funds for connecting eligible habitations (besides certain provisions for upgradation). Accordingly, it is envisaged that Central Government contributes for entire new construction cost whereas States have to take care of maintenance of assets so created. Accordingly, the roads constructed under PMGSY are covered by 5 years maintenance contract to be entered into alongwith the construction contract with the same contractors as per the Standard Bidding Document. Maintenance funds to service the contract is to be budgeted by the State Government and placed at the disposal of SRRDA.